GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 6172

TO BE ANSWERED ON THE 11TH APRIL, 2017/ CHAITRA 21, 1939 (SAKA)

SUICIDE CASES

6172. SHRI NALIN KUMAR KATEEL:

SHRI CHANDU LAL SAHU:

SHRI C.R. PATIL:

SHRI CHANDRA PRAKASH JOSHI:

SHRI OM BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of suicide are on the rise in various parts of the country and if so, the total number of suicide cases reported during each of the last three years and the current year, gender and Statewise including Bengaluru, Mumbai, Delhi etc.;
- (b) the details of college/university students who committed suicide in the NCT of the Delhi during the said period;
- (c) whether the Delhi Police has registered complaints for abetment of suicide/criminal negligence by College/ University Authorities and if so, the details thereof and the action taken by the Delhi Police in this regard during the said period;
- (d) whether the Government has conducted any survey to identify the causes/circumstances for such incidents, if so, the details and outcome thereof;
- (e) whether the Government is taking any comprehensive measures to deal with the sensitive issue like suicide with the help of experts in psychiatry and associated field to infuse confidence among people to face critical challenges of life and if so, the details thereof; and
- (f) the other measures taken to bring down the cases of suicide in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) to (b): State/UT-wise and Mega-city-wise (including Bengaluru, Mumbai, Delhi etc.) data on suicides (gender-wise) reported during 2013 to 2015 is enclosed at Annexure I & II respectively. The specific information regarding details of college/university students who committed suicide is not maintained centrally.
- (c): Delhi Police takes necessary legal action as per law on all the complaints received by Delhi Police. However, during the years 2016 and 2017 (upto 31.3.17), only two complaints for abetment of suicide/criminal negligence by college/universities were received by Delhi Police and the details are at Annexure -III.
- (d) to (f): Health being a State subject under List II of the Seventh Schedule of the Constitution of India, States are empowered to implement its own programmes. However, the Government of India attaches highest importance in the matter and has approved implementation of the District Mental Health Programme in some of the districts of the country with added components of suicide prevention services, work place stress management, life skills training and counseling in schools and colleges.

State/UT-wise number of persons committed suicide during 2013-15

SI. No.	. State/UT	2013			2014				2015			
		Male	Female	Total	Male	Female	Trans- gender	Total	Male	Female	Trans- gender	Total
1	Andhra Pradesh	9902	4705	14607	4220	1880	1	6101	4307	1919	0	6226
2	Arunachal Pradesh	171	58	229	110	46	0	156	89	46	0	135
3	Assam	2558	995	3553	2510	1036	0	3546	2364	867	0	3231
4	Bihar	630	427	1057	422	297	0	719	290	226	0	516
5	Chhattisgarh	3648	1788	5436	3763	1920	0	5683	4974	2143	1	7118
6	Goa	230	98	328	203	88	0	291	220	82	0	302
7	Gujarat	4532	2634	7166	4603	2622	0	7225	4704	2542	0	7246
8	Haryana	2502	814	3316	2522	681	0	3203	2804	741	0	3545
9	Himachal Pradesh	364	190	554	396	248	0	644	347	196	0	543
10	Jammu & Kashmir	168	134	302	150	108	0	258	202	170	0	372
11	Jharkhand	984	476	1460	890	410	0	1300	567	268	0	835
12	Karnataka	7733	3533	11266	7684	3259	2	10945	7454	3332	0	10786
13	Kerala	6701	1945	8646	6412	2034	0	8446	5828	1864	0	7692
14	Madhya Pradesh	5670	3776	9446	5341	3698	0	9039	6294	3999	0	10293
15	Maharashtra	11892	4730	16622	11828	4476	3	16307	12654	4314	2	16970
16	Manipur	22	15	37	31	19	0	50	21	16	0	37
17	Meghalaya	96	41	137	75	24	0	99	131	41	0	172
18	Mizoram	79	16	95	100	16	0	116	101	22	0	123
19	Nagaland	25	12	37	9	4	0	13	16	5	0	21
20	Odisha	3272	1980	5252	2328	1832	0	4160	2375	1712	0	4087
21	Punjab	713	259	972	710	233	0	943	816	233	0	1049
22	Rajasthan	3377	1483	4860	3235	1224	0	4459	2537	920	0	3457
23	Sikkim	125	59	184	161	83	0	244	170	71	0	241
24	Tamil Nadu	11182	5419	16601	10963	5155	4	16122	10734	5041	2	15777
25	Telangana				6669	2954	0	9623	7309	2829	2	10140
26	Tripura	636	325	961	492	270	0	762	475	271	0	746
27	Uttar Pradesh	3163	2123	5286	2099	1485	6	3590	2289	1613	0	3902
28	Uttarakhand	244	121	365	151	56	0	207	346	129	0	475
29	West Bengal	7860	5195	13055	8886	5424	0	14310	9065	5537	0	14602
	Total (States)	88479	43351	131830	86963	41582	16	128561	89483	41149	7	130639
30	A & N Islands	111	40	151	115	40	0	155	108	50	0	158
31	Chandigarh	59	38	97	66	39	0	105	74	47	0	121
32	D&N Haveli	55	29	84	45	31	0	76	74	32	0	106
33	Daman & Diu	13	16	29	22	5	0	27	25	13	0	38
34	Delhi UT	1417	642	2059	1424	671	0	2095	1197	648	0	1845
35	Lakshadweep	1	2	3	2	1	0	3	4	1	0	5
36	Puducherry	408	138	546	492	152	0	644	563	148	0	711
	Total (UTs)	2064	905	2969	2166	939	0	3105	2045	939	0	2984
	Total (All India)	90543	44256	134799	89129	42521	16	131666	91528	42088	7	133623

Source: 'Accidental Deaths and Suicides in India'

Mega City-wise total number of suicides committed by persons during 2013-2015

City	2013	City	2014	City	2015
Chennai	2450	Chennai	2214	Chennai	2274
Bengaluru	2033	Bengaluru	1906	Bengaluru	1855
Delhi (City)	1753	Delhi (City)	1847	Delhi (City)	1553
Mumbai	1322	Mumbai	1196	Mumbai	1122
Pune	880	Ahmedabad	890	Pune	873
Asansol	819	Pune	852	Ahmedabad	869
Ahmedabad	671	Hyderabad	741	Hyderabad	728
Kanpur	648	Surat	654	Surat	663
Hyderabad	629	Nagpur	513	Indore	528
Surat	603	Indore	512	Nagpur	483
Indore	540	Kollam	447	Coimbatore	454
Nagpur	523	Coimbatore	427	Rajkot	414
Rajkot	453	Rajkot	397	Bhopal	378
Kollam	432	Asansol	388	Durg-Bhilainagar	370
Coimbatore	414	Jaipur	380	Kollam	361
Bhopal	384	Kolkata	360	Jaipur	354
Kolkata	377	Thiruvananthapuram	327	Asansol	341
Jaipur	353	Durg-Bhilainagar	311	Kolkata	339
Thiruvananthapuram	353	Raipur	300	Vijayawada	311
Jabalpur	304	Vijayawada	289	Thiruvananthapuram	303
Durg-Bhilainagar	292	Jabalpur	277	Madurai	294
Nasik	282	Nasik	275	Kanpur	267
Raipur	276	Gwalior	235	Nasik	266
Madurai	263	Thrissur	233	Faridabad	256
Allahabad	255	Vadodara	225	Lucknow	250
Vijayawada	248	Kochi	223	Jabalpur	245
Vishakhapatnam	248	Ghaziabad	217	Raipur	239
Lucknow	245	Madurai	213	Kochi	235
Thrissur	242	Vishakhapatnam	208	Gwalior	232
Kozhikode	240	Kozhikode	201	Vadodara	219
Kochi	216	Vasai Virar	200	Thrissur	217
Gwalior	211	Lucknow	162	Kozhikode	207
Vadodara	206	Kannur	154	Ghaziabad	204
Aurangabad	202	Aurangabad	147	Tiruchirapalli	187
Vasai Virar	193	Tiruchirapalli	139	Vishakhapatnam	177
Faridabad	172	Kanpur	138	Vasai Virar	176
Tiruchirapalli	169	Jamshedpur	134	Aurangabad	161
Ghaziabad	160	Faridabad	128	Kannur	151
Kannur	153	Jodhpur	117	Ludhiana	126
Jamshedpur	133	Ranchi	104	Varanasi	121
Varanasi	121	Chandigarh City	102	Agra	116
Ranchi	104	Kota	100	Chandigarh City	113
Jodhpur	103	Ludhiana	98	Jamshedpur	113
Chandigarh City	94	Agra	96	Kota	105
Patna	93	Allahabad	91	Jodhpur	101
Dhanbad	83	Patna	91	Allahabad	98
Agra	68	Varanasi	86	Malappuram	61
Kota	62	Dhanbad	82	Patna	58
Meerut	62	Malappuram	56	Dhanbad	46
Malappuram	61	Bhopal	40	Amritsar	42
Amritsar	54	Amritsar	36	Srinagar	8
Ludhiana	54	Meerut	29	Meerut	1
Srinagar	7	Srinagar	9	Ranchi	C
Total	21313	Total	19597	Total	19665

Source: Accidental Deaths and Suicides in India

THE DETAIL OF COMPLAINTS FOR ABETMENT OF SUICIDE/CRIMINAL NEGLIGENCE BY COLLEGE / UNIVERSITY AUTHORITIES RECEIVED AND ACTION TAKEN BY DELHI POLICE DURING THE YEARS 2016 AND 2017 (UPTO 31.3.17)

2016

The Complainant Ms Mehak Rohilla alleged that her brother Sushant Rohilla, a student of 3rd year LLB in Amity Law College, Noida, had committed suicide by hanging from ceiling fan on 10-08-16 at his residence 613, type-IV, Laxmi Bai Nagar, Delhi due to mental, verbal, and physical torture by one of the professors of the College namely, Ms Isheeta Rutabhasini. In her complaint she also referred to an email dated 11-05-16 of her deceased brother Sushant Rohilla to the President of Amity group that he had been debarred from appearing in the semester examination due to his short attendance. In the email the deceased Sushant Rohilla made allegation on his facebook that professor Ishita was taking personal revenge.

During the enquiry, allegation leveled by the Complainant could not be substantiated. Hence the complaint was filed.

2017 (upto 31.3.17)

On 13.03.2017, a call was received in Vasant Vihar P.S. that a man was locked inside a room of H. No. 196, Munirka Vihar, New Delhi. Local police reached the spot and on breaking open the door of the room found that one Krish, a student of the JNU had committed suicide by hanging from the ceiling fan. As per procedure, legal action U/s 174 Cr.P.C was initiated by the local police in the matter. Enquiry revealed that the deceased was J. Muthukrishanan @ Krish s/o Jeevanandham M, aged about 29 years, resident of Room No .5, Jhelum Hostel, JNU campus, New Delhi.

On 14.3.2017, Sh. Jeevandham M, father of the deceased J. Muthukrishnan, gave a complaint to the police alleging therein that his son was a Dalit Research Scholar and a student of 1st Year, M. Phil, Centre for Historical Studies, School of Social Sciences, Jawaharlal Nehru University, Delhi. The death of his son has taken place under suspicious circumstances, and his son's friends informed him that his son was facing constant caste based harassment and discrimination in his academic pursuits from his centre and JNU Administration. On the above mentioned complaint of Sh. Jeevandham M, a case vide FIR No. 120/17, dated 15.3.2017, u/s 306 IPC & 3(10) SC/ST Act was registered, and investigation taken up.
